

**BIO-DATA FOR THE POST OF JUDICIAL MEMBER IN ARMED FORCES
TRIBUNAL**

1. Name :

2. Father's Name

3. Date of Birth :

4. Educational Qualification :

Sl.No.	Name of the University / Institution	Degree	Year of Passing	Percentage of marks obtained.	Subjects

5. Details of legal practice :

6. Date of joining Judicial Service :

7. Details of posting :

Sl. No.	From (Date)	To (Date)	Name of the Court

8. Details of International Assignment, Membership, Publications etc. :

9. Date of appointment as High Court Judge :

10. Whether serving or retired :

11. Date of Superannuation :

12. Present posting / occupation if retired :

13. Preference for place of posting :

14. Official Address with telephone number :

15. Residential Address with telephone number :

16. Details of Judicial Experience (in not more than 100 words) :

17. Special Knowledge in dealing with Service matters and related laws :

The information furnished above is true and correct to the best of my knowledge and belief.

Note : Please note that non-furnishing of relevant information in column 16 and 17 may result in non-consideration of application.

Signature

Name _____

Place:

Date: